

(b) whether they have threatened to go on a hunger strike from 1st March, 1979 if the decision is delayed;

(c) whether the New Delhi Bar Association has urged Government to separate jurisdictions of New Delhi and South Delhi; and

(d) if so, the decision taken by the Government thereupon and results thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir. A part of the main building has been allotted to Delhi Administration for housing courts.

(b) Yes, Sir.

(c) and (d). Delhi Administration have reported that such a request has been received and that the matter is under their consideration.

**Psychological Degeneration in Indian Film Industry**

3130. DR. VASANT KUMAR PANDIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the attention of Government has been drawn to the valedictory address given by the Chief Justice of Himachal Pradesh at the session of the Seminar on Perspectives in Criminology; and

(b) whether Government intend to take some steps to prevent psychological degeneration in the Indian Film Industry to prevent social injuries caused by exhibition of crimes and perversion in the Indian Pictures?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADYANI): (a) Government have seen the text of the speech given by the Chief Justice of Himachal Pradesh at the Seminar on Perspectives in Criminology in September 1978.

(b) All films are examined by the Board of Film Censors in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder. While examining the films for certification, the Board has to ensure that they remain responsible to the values and standards of our society; that anti-social activities such as violence are not glorified or justified, and that pointless or avoidable scenes of violence, cruelty and horror are not shown.

**Indigenous Construction of Submarines**

3132. SHRI P. VENKATASUBBALAH:

SHRI KUSUMA KRISHNA-MURTHY:

Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) the progress made in the indigenous construction of submarines; and

(b) whether submarines have been imported during 1977 and 1978?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Offers of collaboration for indigenous construction of submarines in India have been received from France, West Germany, Holland, Sweden and Italy. These offers are under consideration.

(b) No submarines have been imported during 1977 and 1978.

**हिन्दी कर्मचारियों के पर बचाने का प्रस्ताव**

3133. श्री बहारलाल शर्मा : क्या उच्च-अध्यक्ष मंत्री तथा रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सेवा कृपालयों, पत्रकारों संगठनों तथा मुख्य प्रशासनिक अधिकारी कर्मचारियों के लिए हिन्दी कर्मचारियों के, अर्थात् अनुवाद अधिकारी (हिन्दी) करिष्ठ तथा कमिष्ठ सम्पादक (हिन्दी) तथा हिन्दी टाइपिस्ट/क्लर्क, पर बनाने का प्रस्ताव उनके अलावा ही द्वारा केन्द्रीय तथा संवेदित आचार पर सेवा करा जाय;